

number in Rajasthan is the maximum. The registered addicts in Rajasthan is not the maximum in any State.

(c) to (e). The Ministry of welfare has taken up several measures to combat addiction to drugs in all its facets—prevention, referral, treatment, rehabilitation under the Scheme of Assistance to Voluntary Organisations for Education Work for Prohibition, Counselling and Rehabilitative Work for Alcoholics, Drug Addicts and other victims of crime. Assistance is being provided to voluntary organisations for de-addiction camps and awareness education. During the current financial year 1986-87, 13 de-addiction camps have been funded for benefiting approximately 850 drug addicts.

[*English*]

**Offer of Technical Expertise from UNEP
for Ganga Action Plan**

2331. SHRI C. MADHAV REDDI ;
SHRI P.M. SAYEED ;
SHRIMATI BASAVARAJES-
WARI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any proposal has been received from United Nations Environment Programme offering technical expertise for Ganga Action Plan;

(b) if so, the details thereof; and

(c) whether Government propose to accept the offer ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :
(a) and (b). During the informal discussions, the representatives of the United Nations Environment Programme had indicated that it was in a position to make available a panel of consultants for sharing information and expertise about the Pollution Control in the context of Ganga Action Plan. However no specific offer of assistance for any project has been received.

(c) It has been indicated to the representatives of the UN Environment

Programme that this could be considered at a later stage when the execution of the Ganga Action Plan has made some progress and the relevant issues to be addressed have been identified.

Import Duty on Pulses

2332. SHRIMATI KISHORI SINHA ;
Will the Minister of FINANCE be pleased to state :

(a) whether the price of pulses have gone up in the first week of February because of the levy of import duty;

(b) whether Government are aware of the impact of this levy on pulses on the common man; and

(c) the Government's reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Information regarding wholesale and retail prices of five important pulses from leading trading centres in the country do not indicate any significant increase in the first week of February, 1987.

(b) and (c). It is rather early to have any clear idea of the impact of this levy on retail prices.

[*Translation*]

**Capital Investment through Stock
Exchanges**

2333. SHRI SHANTI DHARIWAL :
Will the MINISTER OF FINANCE be pleased to state :

(a) whether the Stock Exchanges have given a boost to capital investment;

(b) if so, the details of the capital investment made through Stock Exchanges during the last three years;

(c) whether Government propose to increase the number of brokers in the Stock Exchanges; and

(d) if so, the details thereof, Stock Exchange-wise ?